HIGH COURT OF GUJARAT, SOLA, AHMEDABAD
NO.RC/0734/2025

ADDENDUM TO THE SELECT LIST DATED 09/07/2026

In continuation of Select List dated 09/07/2026, for Promotion to the Cadre of Senior Civil Judges, as per the Proviso to Subclause (ii) of Rule – 6 of the Gujarat State Judicial Service (2nd Amendment) Rules, 2025 (notified on 04/11/2025) against the vacant posts which remained unfilled upon conclusion of the LDCE Promotion Process (10%), the name of the following Judicial Officer is hereby included at Sr. No. 55 in the said Select List, after giving upward progression to the existing Judicial Officers i.e. Sr. Nos. 42 to 55 in the said Select List and his name is accordingly recommended for appointment to the Cadre of Senior Civil Judge, as per the Full Court (Chamber) Meeting Decision dated 26/10/2026.

Sr. No.	JO Code	Name of the Judicial Officer	Total Marks Obtained (Out of 100)
55	GJ01532	Mr.Jugal Jitendrakumar Dave	69.50

The placement of the abovenamed Judicial Officer in the abovementioned Select List is as per the decision of the Honourable High Court of Gujarat vide Order dated 24/02/2023, passed in Special Civil Application No. 13218/2018 with Special Civil Application No. 5750/2018 and shall be subject to the final outcome of the Special Leave Petition (Civil) No.(s) 16475-16476/2023 pending before the Honourable Supreme Court of India, preferred by the High Court Administration, against the said Order dated 24/02/2023.

High Court of Gujarat
Sola, Ahmedabad

Sd/-

Date: 02/11/2026 **Registrar (Recruitment)**